

Office of  
The District Judge  
Dakshin Dinajpur at Balurghat  
ENGLISH DEPARTMENT

ORDER

No. 174 /

Dated, Balurghat, the 22<sup>nd</sup> July, 2022

In view of the letter No. 3480-RG dated 15.07.2022 of the Hon'ble High Court, Calcutta, the District Level Covid Committee, Dakshin Dinajpur at Balurghat was requested to frame a suitable guideline and the said Committee has adopted a resolution on 20.07.2022. Pursuant to such resolution some precautionary measures have been taken which are as follows:

1. Security Personnel armed with Thermal Guns and Sanitizers be stationed in all entry and exist gates of the Court Complexes of this Judgeship at Balurghat and Buniadpur.
2. Sufficient numbers of Thermal Guns and sanitizers be requisitioned from the Chief Medical Officer of Health, Dakshin Dinajpur.
3. Letter be issued upon the Secretary and the President of both Bar Associations at Balurghat and Buniadpur requesting them to comply with the direction of the Hon'ble High Court and ask <sup>for</sup> the Ld. Members and litigants to wear masks, carry sanitizers and avoid unwarranted attendance in the Court Rooms, maintain social distancing and avoid unnecessary gatherings in the Bar Associations.
4. Ld. Judges be requested to wear face masks and use sanitizers.
5. Chief Administrative Officer attached to the District Judge's Court, Dakshin Dinajpur at Balurghat be directed to circulate a general caution and alertness amongst the Members of staff of this Judgeship to wear Masks al all times and sanitize their hands regularly.

This Order issue, with immediate effect.

This Order is subject to further modifications on receipt of any further directions from the Hon'ble High Court at Calcutta, in this regard.

Let this Order be communicated through the Email of the Ld. Judicial Officers and be also uploaded on the official website of this Judgeship for the information of the Ld. Members of the Bar, Staff of this Judgeship, Law Clerks and public in general.

*Sd/-*  
(Pradip Kumar Panja)  
District Judge,  
Dakshin Dinajpur at Balurghat




Memo. No. 1195 (36)/G

Date: 22.07.2022

• Copy forwarded for information and taking necessary action, if any, to: -

- 01-06) The Additional District & Sessions Judge, 1<sup>st</sup> /2<sup>nd</sup> /3<sup>rd</sup> / F.T./ Special Court, Balurghat/ Buniadpur, Dakshin Dinajpur.
- 07-08) The C.J.M. / A.C.J.M., Balurghat / Buniadpur, Dakshin Dinajpur.
- 09-00) The Civil Judge (Sr. Division), Balurghat, Dakshin Dinajpur.
- 10-12) The Judicial Magistrate / 2<sup>nd</sup> Court, Balurghat / Buniadpur, Dakshin Dinajpur.
- 13-14) The Civil Judge (Jr. Division), Balurghat / Buniadpur, Dakshin Dinajpur.
- 15-00) The Principal Magistrate, J.J.B., Subhayan Home, Dakshin Dinajpur at Balurghat.
- 16-20) The Judge-in-Charge of Nezarath /Accounts/CD/F & S / D.R.R, Balurghat, Dakshin Dinajpur.
- 21-24) The Judge-in-Charge of Nezarath / Accounts / CD / F & S, Buniadpur, Dakshin Dinajpur.
- 25-26) District Judge's Vernacular Section/ Ejlash, Balurghat, Dakshin Dinajpur.
- 27-00) The System Officer, District Judge's Computer Section, Balurghat, Dakshin Dinajpur.
- 28-32) The G.P. / P. P. / A.P.P./ P.P.-in-Charge, Balurghat / Buniadpur, Dakshin Dinajpur.
- 33-00) The Secretary, Dakshin Dinajpur District Advocates' Bar Association, Balurghat, Dakshin Dinajpur.
- 34-00) The Secretary, Gangarampur Sub-Divisional Court Advocates' Bar Association, Buniadpur, Dakshin Dinajpur.
- 35-36) The Secretary, Law Clerks Association, Balurghat/ Buniadpur, Dakshin Dinajpur.

  
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